

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 379/99

Wednesday, this the 31st day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. The Railway Pensioners' Association, Kochi, Regd. No.69/1999, represented by its Secretary P.K. Chandrasekharan, S/o. Late Kesavan Pillai, retired Chief Goods Supervisor, Ernakulam Goods, residing at Customs Colony, Poonithura, Kochi - 682 317.
2. T.M. George, S/o. Late Mathew, Retired Chief Parcel Clerk, Ernakulam, Residing at Thanelimalil, Asamanur P.O., Odakkali, (via) Perumbavoor, Ernakulam District.

...Applicants

By Advocate Mr. V.R. Ramachandran Nair

Vs.

1. The Union of India represented by the Secretary, Ministry of Railways, Railway Bhavan, New Delhi.
2. The Secretary to Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Pension and Pensioners' Welfare), New Delhi.
3. The Chairman, Railway Board, Rail Bhavan, New Delhi.

...Respondents

By Advocate Mr. K. Karthikeya Panicker

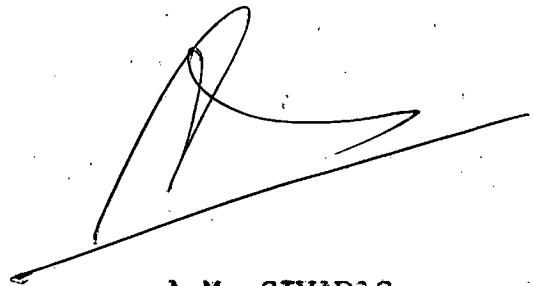
The application having been heard on 31.3.99, the Tribunal on the same day delivered the following:

ORDER

Leave is sought by the learned counsel for the applicants to withdraw this O.A. without prejudice. Leave is granted.

2. O.A. is dismissed as withdrawn without prejudice. No costs.

Dated the 31st day of March, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
31399